

GOVERNMENT OF INDIA  
MINISTRY OF STEEL

**LOK SABHA**  
**UNSTARRED QUESTION NO.3143**  
FOR ANSWER ON 15/03/2021

**CAPTIVE MINES**

3143. SHRI RAM MOHAN NAIDU KINJARAPU:

Will the Minister of STEEL be pleased to state:

- (a) whether all the steel PSUs have captive mines for iron ore and coal and if so, the details thereof;
- (b) if not, the details of those steel PSUs which do not have captive mines along with the source of raw materials for them;
- (c) the difference in cost of iron ore if a steel PSU does not have captive mines as compared to that having captive mines;
- (d) whether the Government has any plans to allot captive mines to Rashtriya Ispat Nigam Limited and if so, the details thereof?

**ANSWER**

THE MINISTER OF STEEL

(SHRI DHARMENDRA PRADHAN)

(a)&(b): The details of the Steel PSUs which have captive mines for iron ore and coal and those which do not have captive mines are **annexed**. The demand of iron ore / coal of those CPSEs which do not have captive mines is met through domestic production / imports.

(c) The difference in cost of iron ore for Steel PSUs having captive mine and those not having captive mines may vary depending on various parameters viz location of the end use steel plant, location of the mines, logistic costs, levies imposed by the concerned State Governments, iron ore price etc.

(d) Rashtriya Ispat Nigam Limited (RINL) has requested various State Governments viz. Odisha, Chhattisgarh and Andhra Pradesh for recommending reservation of iron ore deposit under section 17A(2A) of MMDR Act, 2015 to the Ministry of Mines, Govt. of India. Ministry of Steel has also requested Government of Odisha for reservation of an iron ore block in favour of RINL.

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## ANNEXURE

### Iron Ore and Coal Mines of Steel PSUs: Captive & Non Captive

Steel Authority of India Limited (SAIL)	Mineral	State	Mines
	Iron Ore	Jharkhand	I. Kiriburu II. Meghahatuburu III. Gua IV. Manoharpur(Dhobil)
		Odisha	V. Bolani VI. Barsua VII. Kalta VIII. Taldih
		Chhattisgarh	IX. Rajhara Mechanical X. Mahamaya XI. Jharandalli XII. Dalli Mechanical XIII. Dalli Manual XIV. Rowghat(Interim Mining)
	Coal	Jharkhand	I. Chasnalla II. Jitpur
		West Bengal	III. Ramnagorre
Rashtriya Ispat Nigam Limited (RINL)*	Iron Ore: No Captive Mine Coal: Rabodih OCP Coal Mine in Jharkhand*.		
KIOCL Limited**	Iron Ore and Manganese: Devadari Mines in Karnataka**.		

\*RINL has been “in principle” allocated Rabodih OCP Coal Mine in Jharkhand under the provisions of Coal Mines (Special Provisions) Act, 2015 in March, 2020 by Ministry of Coal.

\*\* Devadari Mine is still not in operation. The status is:

With prior approval from Ministry of Mines, Government of India, Government of Karnataka issued Gazette notification on 23.01.2017 for reservation of an area of 470.40 ha in Devadari Range for iron ore and manganese ore mining lease under Section 17A(2) of MMDR Act, 1957 for captive consumption of its pellet plant and Blast Furnace Unit. Statutory clearances viz Mine Plan, Environment Clearance and Forest Clearance are prerequisite for registration of mining lease deed.